

LOK SABHA
UNSTARRED QUESTION NO. 3056
TO BE ANSWERED ON 06.08.2021

PRODUCTION LINKED INCENTIVE SCHEME FOR TEXTILE SECTOR

3056. SHRI GIRISH BHALCHANDRA BAPAT:
DR. PRITAM GOPINATHRAO MUNDE:
SHRI RAHUL RAMESH SHEWALE:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether a need has been felt for specific push for certain segments within the textile sector and if so, the details thereof;
- (b) whether the Government has proposed Production Linked Incentive Scheme (PLI) for textile sector, if so, the details thereof;
- (c) whether the Government has identified any segments within the textile sector for PLI, if so, the details thereof;
- (d) whether the export of Textile & Clothing (T&C) sector have been stagnant and on the other hand imports have been increasing rapidly, if so, the details thereof; and
- (e) the steps taken by the Government to boost the export of T&C?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (c): The global mill fibre consumption is moving towards Manmade fibre (MMF) whereas India has remained focused mainly to cotton. Technical Textiles is a growing field of new textiles materials. Recognizing the potential for growth and employment under these segments, the Government has sanctioned a Production Linked Incentive Scheme for MMF and technical textiles segments for Enhancing India's Manufacturing Capabilities and Exports under Atmanirbhar Bharat with financial outlay of Rs.10683 crore for a five year period.

(d): The details of India's T&C exports and imports for last 3 years are as follows:

USD Million

	2018-19	2019-20	2020-21(*)
India's T&C exports	36,558	33,379	29,872
India's T&C imports	6,755	7,500	5,296

Source: DGCIS,(*)-Provisional

(e): In order to make textiles products cost competitive and adopting the principle of zero rated export, the Union Cabinet has given its approval on 14th July 2021 for continuation of Rebate of State and Central Taxes and Levies (RoSCTL) with the same rate as notified by Ministry of Textiles vide Notification dated 8th March 2019 on exports of Apparel/Garments (Chapters-61 & 62) and Made-ups (Chapter-63) in exclusion from Remission of Duties and Taxes on Exported Products (RoDTEP) scheme for these chapters. The RoSCTL scheme will continue till 31st March 2024. The other textiles products (excluding Chapter 61, 62 and 63) which are not covered under the RoSCTL shall be eligible to avail the benefits, if any, under RoDTEP along with other products.

Government has also announced setting up of Mega Textiles Park to help Indian Textiles Industry in achieving scale and efficiency to become more competitive. Government has also launched National Technical Textiles Mission (NTTM) with support of Rs. 1480 Crore for research in sunrise segment of Textiles Industry.
